

ITEM NO.103

COURT NO.3

SECTION PIL

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

WRIT PETITION (CIVIL) NO(s). 125 OF 1998

A.I.LAWYERS FORUM FOR CIVIL LIBERTS.&ANR

Petitioner(s)

VERSUS

U.O.I. & ORS

Respondent(s)

WITH W.P(C) NO. 418 of 2001

Date: 16/11/2005 These Petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE K.G. BALAKRISHNAN

HON'BLE MR. JUSTICE ARUN KUMAR

HON'BLE MR. JUSTICE G.P. MATHUR

For Petitioner(s)

Mr. Prashant Bhushan, Adv.

Mr. M.A.Chinnasamy, Adv.

Mr. Shakil Ahmed Syed, Adv.

Ms. Ruby Singh Ahuja, Adv.

For Respondent(s)

Mr.K.K.Venugopal, Sr. Adv.

Mr. Tara Chandra Sharma, Adv

Ms. Neelam Sharma, Adv.

Ms.Rajeev Sharma, Adv.

Mr.A.Saran,A.S.G.

Ms.Purnima Bhat, Adv.

Mrs.Rekha Pandey, Adv.

Mr. P. Parmeswaran,Adv.

Mr. Gopal Singh ,Adv

Mr.Rituraj Biswas, Adv.

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Ms. Hemantika Wahi ,Adv

Mr. S.B. Upadhyay ,Adv

Mr. Shakil Ahmed Syed ,Adv

Mr. Ranjan Mukherjee ,Adv

Mr. Anil Shrivastav ,Adv

Ms.Krishna Sarma, Adv.

Mr.V.K.Sidarthan, Adv.

Mr.J.R.Luwang, Adv.

Mr.Riku Sarma, Adv.

For M/S Corporate Law Group ,Adv.

Mr. D.S. Mahra, Adv.

Mr.A.Mariarputham,Adv.

Ms.Aruna Mathur, Adv.

Mr.U.Hazarika, Adv.

Ms.Sumita Hazarika, Adv.

UPON hearing counsel the Court made the following

O R D E R

Adjourned to Tuesday, the 10th January, 2006.

The petitioner be informed about the date of hearing.

(G.V.Ramana)

Court Master

(Veera Verma)

Court Master